

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 450 of 2010**

Friday, this the 11<sup>th</sup> day of June, 2010

**CORAM:**

**Hon'ble Mr. Justice K. Thankappan, Judicial Member**  
**Hon'ble Mr. K. George Joseph, Administrative Member**

K.N. Valsala Devi, Office Assistant, Passport Office, Kozhikode,  
residing at Vipanchika, Vellatharambathu, Chelanur PO,  
Kozhikode. ....

**Applicant**

**(By Advocate – Mrs. Preeti Ramakrishnan for Mr. P. Ramakrishnan)**

**V e r s u s**

1. The Joint Secretary (CPV) and Chief Passport Officer,  
Ministry of External Affairs, New Delhi.
2. The Passport Officer, Eranji Palam,  
Kozhikode. ....

**Respondents**

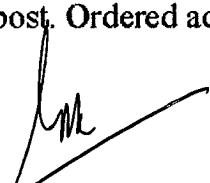
**(By Advocate – Mr. Sunil Jacob Jose, SCGSC)**

This application having been heard on 11.06.2010, the Tribunal on the same day delivered the following:

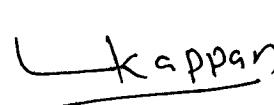
**O R D E R**

**By Hon'ble Mr. Justice K. Thankappan, Judicial Member -**

Since the grievance of the applicant has already been met out by the Department by retaining her in the present station, we feel that the Original Application can be disposed of by directing the respondents to withdraw the transfer order to the extent applicable to the applicant and allow her to continue in the present post. Ordered accordingly. There shall be no order as to costs.

  
**(K. GEORGE JOSEPH)**  
**ADMINISTRATIVE MEMBER**

**“SA”**

  
**(JUSTICE K. THANKAPPAN)**  
**JUDICIAL MEMBER**